

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 56

IA No. 1595/99/2022

And

CP (IB) No. 247/Chd/Pb/2022

Under Section 94, IBC 2016 R 11 NCLT

In the matter of:-

Sunita Thapar, PG, Thapar Hosiery Mills Pvt. Ltd.

...Petitioner

As the Hon'ble Member (Technical) is holding Bench with the Hon'ble Member (Judicial) of Allahabad Bench after lunch today, hence, the matter is adjourned to 26.09.2023.

Sd/-
Court officer

August 04, 2023
PKA